

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3394/2021

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Sabita Yograv, aged 37 years, W/o Dr. Arun Arora, R/o 31-C, Karan Nagar Jammu.
2. Dr. Vanita Sharma, aged 36 years, W/o Dr. Lova Padha, R/o 225/2, Channi Himmat, Jammu.

.....Applicant

(Advocate:- Mr. Aniruddh Sharma for Mr. Rahul Pant, Sr. Advocate)

Versus

1. State of Jammu and Kashmir through Commissioner-cum-Secretary Jammu and Kashmir Government Medical Education Department, Civil Secretariat, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he does not wish to press the T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**